

Sweden may be included for negotiations during the year, 1995-96.

Persons killed in J & K

73. SHRI PHOOL CHAND VERMA:
DR. RAMESH CHAND TOMAR:

Will the PRIME MINISTER be pleased to state:

(a) the number of people including civil, police, para military and military officials killed/kidnapped in J & K during 1993 and 1994, till date;

(b) the number of kidnapped persons got released during the period;

(c) the number of militants arrested/killed during the above period;

(d) the quantity of arms and ammunition seized from militants in J & K; and

(e) the steps taken to curb the terrorist activities in the State?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) According to information made available by the State Govt., 2320 persons, including security forces personnel, were killed in terrorist activities and 596 persons were kidnapped during 1993 and 1994 (up to 31st October);

(b) 276 kidnapped persons were released during this period; and

(c) 2736 militants were killed during this period.

(d) A large quantity of arms and ammunition was seized from militants during this period. This includes 124 rocket launchers, 290 machine guns, 4331 AK rifles, pistols/revolvers and other ammunition and explosives.

(e) sustained and targeted operations against the terrorists have been continued. Special measures by way of augmentation of security arrangements have been taken particularly in the sensitive, vulnerable and far-flung areas. Continuous and heightened vigilance is also being maintained on the LOC to contain infiltration.

[English]

Pension to Disabled Ex-Servicemen/Sepoy

74. SHRIMATI SAROJ DUBEY: Will the PRIME MINISTER be pleased to state:

(a) the number of pensioners/disabled pensioners/sepoy pertaining to Rajput Regiment, Fatehgarh, Uttar Pradesh, who were discharged on 16.1.1947 and have not yet been paid their pension together with the reasons therefor;

(b) whether the matter has also been brought to the notice of Prime Minister recently; and

(c) if so, the concrete steps taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) As per available information all eligible personnel who were discharged on 16.1.1947 from Rajput Regiment, Uttar Pradesh, were granted pension. However, recently, a pensioner has represented that he had lost his pension papers in 1947 and that he is not getting his pension. The concerned authorities have been directed to investigate the claim and to make payments, if admissible.

Sick Industries in Assam

75. SHRI NURUL ISLAM: Will the PRIME MINISTER be pleased to state:

(a) the number of small, medium and large sick industrial units in Assam as on date;

(b) the reasons for their sickness industry-wise; and

(c) the measures the Government propose to take to revive them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) As per the latest Reserve Bank of India data, the number of sick small scale industrial (SSI) units in Assam as on 31st March, 1993 stood at 5460 with outstanding bank credit of Rs. 36.43 crores. There were nine non-SSI (medium and large) sick units with an outstanding bank credit of Rs. 77.67 crores by the end of September, 1992 according to the latest data available for large and medium units.

(b) As per the report of Nayak Committee appointed by RBI to examine the adequacy of institutional credit and allied issues in SSI sector, sickness in the SSI sector stems mainly from its various internal weaknesses such as, limited financial resources and lack of organisational, financial and management skills and expertise. The external causes of sickness are many, the more important of which are (i) difficulties in the availability of raw materials and other inputs including power, (ii) marketing difficulties, (iii) delayed and inadequate credit, (iv) high rates of taxes, (v) labour problems, (vi) faulty appraisal of projects and (vii) management which is inefficient/lacking in honesty/plagued by dissensions among partners etc.

For large and medium industries, the main reasons for sickness are deficiency in project appraisal and management, fall in demand/recession. Other reasons include power shortage, non-availability of raw materials, financial bottlenecks, changes in Government policy, etc.

(c) The steps taken by both Central and State Governments include (i) entrepreneurship development, (ii) technical support through inspection, guidance,

workshop, testing, tool room and product-cum-process development facilities, (iii) marketing support through price and purchase preference and through National Small Industries Corporation and State Small Industries Development Corporation, (iv) infrastructural support by the State Governments through developed industrial plots, sheds, etc., (v) financial and equity support through financial institutions. Action taken by the Reserve Bank of India on Nayak Committee recommendations relate to modified definition of sick SSI units, reduced rate of interest for rehabilitation, prompt viability studies/ nursing programmes of identified sick units, setting up of cells at important regional centres and Head Office to deal with sick industrial units and provision of expert staff, including technical personnel to look into technical aspects. RBI is advising its officers from time to time to activate State Level Inter Institutional Committee. For large and medium units Board for Industrial and Financial Reconstruction has been created for dealing with sick units.

Handing over of Studios to Lalit Kala Akademi

76. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the DDA has handed over newly built studios to Lalit Kala Akademi;

(b) if not, the reasons therefor; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) Against the total expenditure of Rs. 42 lakhs, Lalit Kala Akademi has released only Rs. 27 lakhs. Unless the balance amount of Rs. 15 lakhs is released by Lalit Kala Akademi, it is not possible for DDA to complete the work.

(c) The matter has been discussed by the DDA authorities with the Lalit Kala Akademi for the release of balance amount. But the balance amount has not yet been released by Lalit Kala Akademi so far.

Companies Data

77. SHRI SARAT PATTANAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Government to sell companies data to multinationals;

(b) if so, the details thereof; and

(c) the guidelines laid by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) No, Sir. The Department has not formulated any plan to sell the data in respect of the companies registered in India to multinationals.

(b) and (c) Do not arise.

Joint Ventures by Bangladesh

78. DR. VASANT NIWRUTTI PAWAR: Will the PRIME MINISTER be pleased to state:

(a) whether Bangladesh has shown interest in setting up joint ventures in the country;

(b) if so, the details thereof; and

(c) the sectors in which these joint ventures are proposed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) No proposal for setting up joint venture in India with investment from Bangladesh has been received.

(b) and (c) Does not arise.

Non-Conventional Energy Centres

79. SHRI RAM NIHOR RAI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government received proposals to set up non-conventional energy centres at Mirzapur and Sonbhadra districts of U.P.;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) No, Sir. Government has not received any proposal to set up Non-Conventional Energy Centres at Mirzapur & Sonbhadra districts of U.P.

(b) and (c) Does not arise.

Production of Jonga Jeeps by Defence Vehicle Factory, Jabalpur

80. SHRI DHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether the Defence Vehicle Factory, Jabalpur has finalised its plan to launch a vehicle for sale in the civil market;

(b) if so, the details thereof;

(c) the estimated production capacity of Jonga Jeeps per year; and

(d) the time by which the new models of the Jeeps are likely to come in the civil markets?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d) Vehicle Factory, Jabalpur (VFJ), so as to utilise its spareable capacity, has finalised its plan to launch a modified dieselised version of Jonga for civil market. The vehicle has been re-engineered in three models of 10/11/12 seats. The vehicle, conforming to military standards, is not only sturdy but also has high fuel efficiency of 16 kms per litre (under test conditions) and a